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ITEM NO.68

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).15444/2013

RAJENDRA SINGH & ORS.

Petitioner(s)

VERSUS

ROMAN CATHOLIC DIOCESE OF AGRA LTD.& ANR

Respondent(s)

(With prayer for interim relief and office report)

Date: 28/10/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Rajiv Yadav, Adv.
Mr. Vivek Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Service report in respect of both the respondents is awaited from
the ld. Trial Court. Reminder be issued.
List again on 26.11.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj